GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI **HEALTH & FAMILY WELFARE DEPARTMENT** 9th LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110 002 Ph: 011-23392018, email: specialsechealth@gmail.com

No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/4844-4943 Date: 19/04/2020

ORDER

In partial modification of order No.11/13/H&FW/HR-M/2020/CD-1126000847/881-890, dated 07/04/2020 the Govt. of NCT of Delhi vide Cabinet Decision No. 2824, dated 18/04/2020 the following is decided with respect to Awarding compensation to family of employees who die of COVID-19 disease while on COVID-19 duty.

"Any person including Doctor, Nurse, Para-Medical Staff, Security/Sanitation Staff, or any other Government Officer/Official including Police Officer/Official, whether temporary or permanent employee or contractual, in Government or Private Sector, deployed for COVID-19 duties by Government of NCT of Delhi, if expires by contracting the disease during discharge of his/her duty, his/her family shall be compensated with ex-gratia amount of Rupees One Crore, posthumously".

Spl. Secretary (Health & FW)

No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/4844 -4943 Date: 19/04/2020

Copy to:

- 1. Addl. CS (Home), Govt. of NCT of Delhi
- 2. Pr. Secretary to Hon'ble LG, Delhi
- 3. Addl. Secretary to Hon'ble CM, Govt. of NCT of Delhi
- 4. Secretary to Hon'ble Dy. CM, Govt. of NCT of Delhi
- 5. Secretary to Hon'ble Minister of Health, GNCT of Delhi
- 6. Secretary to Hon'ble Minister of Labour, GNCT of Delhi
- 7. Secretary to Hon'ble Minister of Food and Supplies, GNCT of Delhi
- 8. Secretary to Hon'ble Minister of Transport, GNCT of Delhi
- 9. Secretary to Hon'ble Minister of Social Welfare, GNCT of Delhi
- 10. All Pr. Secretaries/Secretaries/HODs of Departments/Autonomous Institutions under
- 11. OSD to CS, Govt. of NCT of Delhi
- 12. All District Magistrates, Govt. of NCT of Delhi
- 13. All MSs/Directors of Hospitals under H&FW Department, GNCT of Delhi 14. Director, DIP, Govt. of NCT of Delhi.

Spl. Secretary (Health & FW)